

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 206**

**CP-205/ND/2023**

**IA- 97/2024, IA- 430/2023, IA- 431/2023**

**IA- 432/2023, IA- 437/2023, IA- 438/2023**

**IA- 114/2024, IA 169/2024**

**IN THE MATTER OF:**

**Smriti Bhatia & Ors.**

**... Applicant/Petitioner**

**Versus**

**Amadeus India Private Limited & Ors.**

**...**

**Respondent**

**Under Section: 241(1), Sec. 242(4)**

**Order delivered on 22.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**

**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**

**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Swapnil Gupta, Adv. Vaibhav M., Adv.  
Abhinav Mishra

**For the Respondent** : Sr. Adv. Abhinav Vasisht, Adv. V. Mehta for R-1,  
Sr. Adv. Abhinav Vasisht, Adv. Aseam C., Adv.  
M. Jain for R-2, Sr. Adv. Abhinav Vasisht, Adv.  
K. Mehta for R-3 & R-4, Sr. Adv. P. Nagesh, Adv.  
Karan Gupta, Adv. V. Sethi S., for R-5 & R-8, Sr.  
Adv. P. Nagesh, Adv. A. Bhalla for R-6, Sr. Adv.  
P. Nagesh, Adv. Aman Gupta for R-9

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

As prayed by the Ld. Counsel appearing for the parties, the hearing is deferred to 02.08.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)  
MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**